

DELHI VIDHAN SABHA

BULLETIN PART - I

(Brief Record of Proceedings)

Wednesday, March 20, 1996/Phalgun 30, 1917(Saka)

NO.73

2.00 P.M.

STARRED QUESTIONS

1. Starred Question Nos 21 to 23 and 25 to 27 and supplementaries thereto were asked and orally answered.

DIRECTION BY HON'BLE SPEAKER

In respect of S.Q.Nos.22 & 27

The reply given to S.Q.No.22 regarding insufficiency of furniture in Sr.Secondary School falling in Okhla Assembly area being incomplete, HON'BLE SPEAKER referred S.Q.No.22 and its reply given by the MINISTER OF HEALTH to the Questions and Reference Committee.

HON'BLE SPEAKER directed the MINISTER OF HEALTH to collect complete information in respect of S.Q. No.27 regarding illegal sale of school land in Daya Nand Colony (Lajpat Nagar) and apprise the House about it.

Replies to Starred Question Nos 24, 28, 30 to 37 and 39 and 40 were laid on the Table of the House.

UNSTARRED QUESTIONS

2. Replies to Unstarred Question Nos 63 to 66, 68 and 70 to 131 were laid on the Table of the House.

STATEMENT BY CHIEF MINISTER

3. Shri Mukesh Sharma raised the issue of a firing having taken place/ a Delhi Examination Centre. /near

SHRI SAHIB SINGH, CHIEF MINISTER made a statement regarding incident of firing near a school in Pushp Vihar area of Delhi.

MATTERS UNDER RULE 259

4. Following members raised matters under Rule 259:-

1. Ch. Shish Pal
(CHIEF MINISTER made intervention and assured to have the matter looked into)
2. Shri Parvez Hashmi
3. Shri Inder Raj Singh
4. Shri Satish Chandra Khandelwal
(HON'BLE SPEAKER ruled that henceforth concerned departments should themselves take care of filling the vacant posts of officers/staff in various areas so that Hon'ble members are not compelled to raise such petty issues in the House).
5. Shri Nand Kishore Garg
6. Shri Gauri Shankar Bhardwaj
7. Shri O.P. Babber
8. Shri Jai Bhagwan.
(MINISTER OF FOOD & SUPPLIES intervened in the matter).

PRESENTATION OF REPORT OF THE COMMITTEE ON ALLOTMENT OF LAND TO EDUCATIONAL/CHARITABLE INSTITUTIONS ETC.

5. Shri Rajesh Sharma presented the Report of the Committee on Allotment of Land to Educational/Charitable Institutions etc

MOTION

6. Shri Parvez Hashmi moved the following motion :-

"That this House agrees to the Tenth Report of Business Advisory Committee presented to the House on 19.3.1996".
The Motion was put to vote and adopted unanimously.

MOTION

7. Shri Jag Parvesh Chandra moved the following motion:-

"That this House agrees to the Eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on 19.03.1996".
The Motion was put to vote and adopted unanimously.

MOTION

8. Shri Swarup Chand Rajan moved the following motion:-

"That this House agrees to the First Report of the Committee on Welfare of SC/ST presented to the House on 19.03.1996".

The Motion was put to vote and adopted unanimously.

LEGISLATIVE PROPOSAL

Bills for consideration and passing

"The Provincial Small Cause Courts (Delhi Amendment) Bill, 1995".

The motion for consideration of the Bill was moved by the MINISTER OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS.

Following members took part in the debate:-

1. Shri Jag Parvesh Chandra
2. Shri Alok Kumar.

After motion for consideration of the Bill was adopted, it was taken up for clause-by-clause consideration.

Clause 2 was put to vote and adopted.

Clause 1, Preamble and the Title were put to vote and adopted.

The Motion to pass the Provincial Small Cause Courts (Delhi Amendment) Bill No.11 of 1995 was put to vote and the Bill was passed unanimously.

MOTION OF THANKS ON LT.GOVERNOR ADDRESS

Further discussion on the following Motion moved by Shri Nand Kishore Garg :-

"That this House expresses its heartfelt thanks to the Hon'ble Lt.Governor for the Address which he has been pleased to deliver to Legislative Assembly on the 18th March, 1995".

Following members took part in the debate:-

1. Shri Jag Parvesh Chandra
2. Shri Satish Chandra Khandelwal
3. Shri Chand Ram
4. Dr.A.K.Walia
5. Shri Jagdish Lal Batra
6. Dr.Gyan Chand.

(The House was adjourned till 1400 hours on Thursday, March 21, 1995).

20, 1996.

P.N.GUPTA
SECRETARY